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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/5008 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Bongaigaon

Dated Guwahati, the October, 2021.

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Your letter No. DJB.I-3/4509 dated 06.10.2021

Sir,

With reference to the above, I am directed to inform you that, Shri Pallab Bordoloi, Munsiff, Bongaigaon has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021, for the journey to his home town Jorhat during the Durga Puja vacation along with his dependant wife Smti Suman Mahanta, son Sri Bornil Bordoloi and daughter Smti Lakshita Bordoloi, by the shortest possible route, as per existing Rules.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2020/5009-5012 /A.

Dated 8.10.2021

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for for information.
2. Shri Pallab Bordoloi, Munsiff, Bongaigaon with reference to his letter No. 356 dated 05.10.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

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REGISTRAR (VIGILANCE)

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